

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

C.P. No. 521/2017 in
O.A. No. 1831/2015

New Delhi, this the 29th day of November, 2017

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

Shri Krishna,
S/o Shri Videshi,
R/o V & PO Piparsandi,
PS Belghat, Distt. Gorakhpur,
Uttar Pradesh-273404.

Aged about 29 years.

.. Petitioner

(By Advocate : Shri Ajesh Luthra)

Versus

1. Shri Amulya Patnaik,
Commissioner of Police,
PHQ, MSO Building,
I.P. Estate, New Delhi.

2. Dr. Joy N. Tirkey,
Deputy Commissioner of Police,
(Recruitment Cell),
New Police Lines,
Kingsway Camp, Delhi.

3. Dr. Joy N. Tirkey,
Additional Deputy Commissioner of Police,
(Recruitment Cell),
New Police Lines,
Kingsway Camp, Delhi. .. Respondents

(By Advocate: Shri G.D. Chawla for Mrs. Harvinder Oberoi)

ORDER (ORAL)**By Mr. V. Ajay Kumar, Member (J)**

When this matter is taken up for hearing, learned counsel for the respondents produced an order dated 21.11.2017, wherein the respondents have asked the applicant to appear before Recruitment Cell on 30.11.2017 to collect Appointment Letter and also with regard to joining basic training commencing from 01.12.2017 for the post of Constable (Driver) in Delhi Police.

2. In the circumstances and in view of substantial compliance of the orders of this Tribunal, the CP is closed and notices are discharged.

(Nita Chowdhury)
Member (A)

(V. Ajay Kumar)
Member (J)

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